

SHRI SWARAN SINGH: The border dispute between Nagaland and Assam or the trouble that may be there does not arise out of the present question.

श्री सधु लिमये : असम और नागालैंड के बीच में जो सीमा विवाद है क्या वह बाधा रूप बन रहा है ? अगर उन का जवाब है कि नहीं बन रहा है तब तो मुझ को कुछ कहना नहीं है, लेकिन अगर बाधा रूप बन रहा है तो उस को मुलझाने के लिये सरकार क्या रही है ?

MR. SPEAKER: Though it is a very urgent question, I do not think it arises out of this. By the mere sight of the Home Minister, I cannot ask him to reply. He must be given due notice. I am sorry I am not allowing any further questions.

SHRI PILOO MODY: Does it make any difference when you give him notice?

WRITTEN ANSWERS TO QUESTIONS

SAVING OF FOREIGN EXCHANGE BY IMPORT SUBSTITUTION

*1414. **SHRI R. K. BIRLA:** Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) the amount of foreign exchange saved by his Ministry during the last three years as a result of import substitution;

(b) the items of goods in which foreign exchange has been saved as a result of import substitution; and

(c) what incentives are given to the organisations and individuals who are engaged in import substitution?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED): (a) Although it would be difficult to assess the extent of foreign exchange saved during the last three years in exact terms as a result of the various measures taken in the field of import substitution, yet on a very conservative estimate the savings in foreign exchange on this account during the last three years are estimated at about Rs. 100 crores.

(b) Since the programme of import substitution covers the entire gamut of industry, it would be difficult to attempt any list which would completely cover the import substitution effort.

(c) A scheme for giving encouragement to the work in the field of import substitution is under operation and awards in the form of cash, shields and certificates of merit are given to the organisations and individuals with practical ideas which result in port savings.

REPORT OF TECHNICAL EXPERT COMMITTEE ON SCOOTERS

*1415. **SHRI DEVINDER SINGH GARCHA:**

SHRI MANIBHAI J. PATEL:

SHRI VALMIKI CHOUDHARY:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Technical Expert Committee set up last year to suggest an indigenous design for the scooter has advised Government that the proposed scooter in the public Sector should be modelled on the designs of Lambretta and Vespa scooters now being manufactured in the country and that Government should buy the designs from the two countries as soon as their collaborations with foreign concerns come to an end next year;

(b) if so, the reaction of Government thereto;

(c) what are the other salient features of the report of the Committee; and

(d) whether Government have considered these points and, if so, with what result?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F.A. AHMED): (a) to (d). Government has so far received only the first part of the Report of the Committee of Technical Experts. The second part of the Report is still awaited and is expected within the next few weeks. It is proposed to consider the recommendations of the Committee contained in both parts of their Report together. It would be premature to disclose the contents of the first part of the Committee's Report

and indicate Government's reactions thereon, before Government have examined the Report in its entirety and taken decisions on all the recommendations of the Committee.

AVAILABILITY OF RE-ROLLABLE BILLETS TO THE BILLET RE-ROLLERS

*1418. SHRI DEORAO PATIL: Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state:

(a) the actual quantity of re-rollable billets made available to the billet re-rollers during 1968-69 and 1969-70;

(b) the quantity expected to be released during the year 1970-71;

(c) whether it is a fact that Government contemplate revising their re-rollable billets distribution policy instead of adjusting the allocation pro-rata to the quantity expected to be made available during the current years; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT): (a) The information is being collected and will be laid on the Table of the House.

(b) It is expected that in 1970-71, about 618,000 tonnes would be supplied to registered billet re-rollers, but this figure may go up if production of billets improves.

(c) and (d). It has been the regular practice to review billet allocation policies from time to time, and to make changes after taking into account all relevant factors which influence billet allocations. A review on this basis has just been completed and a revised policy communicated to the Joint Plant Committee for implementation.

बीना-कटनी संवहन (मध्य रेलवे) पर दोहरी रेलवे लाइन का निर्माण

*1419. श्री राम सिंह अयरवाल: क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बीना-कटनी संवहन लाइन को दोहरा करने का कार्य शीघ्रता से नहीं हो रहा है;

(ख) उक्त कार्य कब तक पूरा हो जाने की आशा है; और

(ग) क्या उक्त कार्य पूरा हो जाने पर सरकार का विचार पैसंजर, एक्सप्रेस और डाक गाड़ियों को बम्बई, कलकत्ता, जबलपुर, तथा दिल्ली के लिए उक्त संवहन से चलाने का है ?

रेलवे मंत्री (श्री नन्दा): (क) और (ख). 263.35 किलोमीटर लम्बे बीना-कटनी खंड के 132.87 किलोमीटर में आंशिक रूप से दोहरी लाइन बिछाने का कार्यक्रम 1963-64 में बनाया गया था। इस भाग में दोहरी लाइन बिछाने का काम पूरा हो चुका है और इसे यातायात के लिए खोल दिया गया है। बाकी इकहरी लाइन वाले भाग में दोहरी लाइन बिछाने के सवाल पर तभी विचार किया जा सकता है जब यातायात की दृष्टि से और वित्तीय आधार पर ऐसा करने का औचित्य हो।

(ग) जी नहीं।

KAPADIA FAMILY'S CONTROL OVER STANDARD DRUM AND BARREL MANUFACTURING COMPANY, BOMBAY

*1421. SHRI JYOTIRMOY BASU: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state:

(a) whether Kapadia family (i.e., family of Maganlal Chhaganlal) controls the 'Standard Drum and Barrel Manufacturing Company, Bombay';

(b) whether it is a fact that a few years ago, this company was given a steel quota of 25,000 tonnes and if so, the details of the deal;

(c) the Government quota price and open market price of steel sheets, year-wise, during the last three years; and